Name of the corporate debtor: West Haryana Highways Projects Private Limited | Date of commencement of CIRP: 15.10.2026 | List of creditors as on: 05.11.2026

Annexure – 8

List of Operational creditors (other than Workmen, Employees and Government dues)

Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Era Infra Engineering Limited (EIEL)	29-10-2026	39,17,31,00,000.00	–	Claim arising from expenses incurred by EIEL under the Engineering, Procurement and Construction (EPC) Agreement dated 21.03.2008.	–	–	Yes	–	–	–	–	39,17,31,00,000.00	
2	Era Infra Engineering Limited (EIEL)	29-10-2026	5,00,12,00,000.00	–	Claim arising from reimbursement of expenses incurred by EIEL in connection with arbitration proceedings.	–	–	Yes	–	–	–	–	5,00,12,00,000.00	
3	Vijay Kumar, Excise and Taxation Officer, Sales tax department	04-11-2026	65,83,825.00	–	Claim arising from tax dues determined pursuant to the assessment for Assessment Year 2010–11 under the Haryana Value Added Tax Act, 2003 (HVAT Act).	–	–	No	–	–	–	–	65,83,825.00	
TOTAL			**44,18,08,83,825.00**	–						–	–	–	**44,18,08,83,825.00**	